



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.10.2025

NOTICE

Please take notice that the following matters listed in the Court – III on 07.10.2025 were not taken up. The next dates of Hearing in the matters are indicated below.

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 630 of 2024 Part Heard	Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors.	07.10.2025	27.10.2025
2.	Comp. App. (AT) (Ins) No. 1766 of 2024 & I.A. No. 6443 of 2024 Part Heard	Narayan Ramchandra Ghumatkar Suspended Director of KSL & Industries Ltd. Vs. Kiran Shah Resolution Professional of KSL & Industries Ltd.	07.10.2025	03.11.2025
3.	Comp. App. (AT) (Ins) No. 2057 of 2024 Part Heard	Bhushan Power & Steel Ltd. Vs. A.G. Pipes Pvt Ltd.	07.10.2025	30.10.2025

4.	Comp. App. (AT) (Ins) No. 914 of 2025 Part Heard	Omkaara Asset Reconstruction Pvt. Ltd. Vs. Amit Vijay Karia, Erstwhile RP of Chinar Realty Pvt. Ltd. & Anr. With	07.10.2025	17.10.2025
5.	Comp. App. (AT) (Ins) No. 915 of 2025 Part Heard	The Committee of Creditors of Chinar Retails and Infrastructure Pvt. Ltd. through Omkaara Asset Reconstruction Pvt. Ltd. Vs. Amit Vijay Karia, Erstwhile RP of Chinar Retails and Infrastructure Pvt. Ltd. & Anr.	07.10.2025	17.10.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar